

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 887 of 2019**

**IN THE MATTER OF:-**

Sukhwanti

.....Applicant

Versus

State of Haryana

.....Respondent(s)

**INDEX**

<b>Sr. No.</b>	<b>Particulars</b>	<b>Dated</b>	<b>Pages</b>
1.	Updated Status report of Arun Gupta, Principal Secretary to Government Haryana, Urban Local Bodies Department on behalf of State of Haryana	18.04.2022	1-9
2.	Annexure R-1 (Status report dated 20.01.2022)	<b>20.01.2022</b>	10-20
3.	Annexure R-2 (Estimation of sewage generation)	18.04.2022	21

Place:- Chandigarh

Dated: 18.04.2022

Arun Gupta

Principal Secretary to Government Haryana,  
Urban Local Bodies Department.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 887 of 2019**

**IN THE MATTER OF:-**

Sukhwanti

.....Applicant

Versus

State of Haryana

.....Respondent(s)

**Updated Status report of Arun  
Gupta, Principal Secretary to  
Government Haryana, Urban  
Local Bodies Department on  
behalf of State of Haryana.**

**RESPECTFULLY SHOWETH:-**

I, do hereby solemnly affirm and declare as under.

1. That I, in my official capacity as Principal Secretary to Government of Haryana, Urban Local Bodies Department and am well conversant with the facts and circumstances of the present case and competent to swear and file the present status report on behalf of the State of Haryana, on the basis of record/information made available.
2. That the instant status report is being filed in addition to the earlier status report dated 20.01.2022 (Annexure R-1) with a view to apprise this Hon'ble National Green Tribunal about the progress/action taken after filing of the earlier status report dated 20.01.2022.
3. That with reference to issue of estimation of sewerage generation and gap in treatment, the status report is as under:-

The estimation of sewage generation & gap in treatment for Faridabad, Karnal & Sonapat is annexed at **Annexure- R-2**. For remaining towns, the information is to be provided by the Public Health Engineering Department/Gurugram Metropolitan Development Authority, for which, a separate status report has been filed by Haryana State Pollution Control Board. As per the reports submitted by Municipal Corporation, Faridabad, Karnal & Sonapat, there is a gap in treatment capacity in Faridabad town only. Further, in Sonapat town the treatment capacity of existing STPs is sufficient but

utilization of STPs is below designed capacity. The strategy to meet out the gap is as under:-

**Faridabad Town:-** The total sewage generation in Faridabad town is approx. 197 MLD. At present only 1 STP of 45 MLD at Badshahpur is operational. 3 STPs of capacity 190 MLD are under construction and progress of these STPs is as under:-

Sr. No.	Town/City	Capacity (MLD)	Progress upto the March, 2022	Likely date of completion
1	Sec-21, Faridabad	10	65%	30.11.2022
2	Mirzapur, Faridabad	80	38%	30.11.2022
3	Partapgarh, Faridabad	100	41%	30.11.2022
		<b>190</b>		

**Sonepat Town:-** Sewage generation of Sonepat town is approx. 48.3 MLD. At present there are 2 STPs of total capacity of 55 MLD.

- i. **Kakroi Road, Sonepat (25 MLD):-** The main trunk sewer line of this STP was settled down and at present only 10 MLD sewerage is reaching to this STP. The work of Cured in Place Pipe (CIPP) lining is in progress which was to be completed by 31.03.2022 however the work has been delayed because the ground water level at the site is at a depth of 25 feet & sewer line in which CIPP lining is to be done is at 25 to 40 feet depth. Therefore agency is facing difficulties in dewatering of ground water. It was also observed during desilting work, that the RCC sewer pipe which is to be cured is deteriorated at some other locations also. The work of CIPP lining is likely to be completed upto 31.05.2022.
- ii. **Rathdana Road, Sonepat (30 MLD):-** At time of earlier status report, approx. 13 MLD sewage was reaching to this STP. The sewage at 18 locations was to be tapped with main sewer line. Out of the 18 locations, sewage has been tapped at 5 locations and work at 13 locations is in progress which is likely to be completed by 31.07.2022. It is also pertinent to mention here that 7 MLD additional sewage has been diverted to the STP from Jan to March, 2022.

4. That with reference to the performance of existing STPs, the status report is as under:-  
There are 7 no. existing STPs under the jurisdiction of Urban Local Bodies, Department. The compliance status of existing STPs is as under:-

Sr. No.	Name of STPs	Capacity (in MLD)	Capacity utilization (in MLD)	Compliance Status	Remarks
1.	Gogharipur road, Karnal	10	7	Complying including FC	
2.	RK Puram, Karnal	8	3	Complying including FC	

Sr. No.	Name of STPs	Capacity (in MLD)	Capacity utilization (in MLD)	Compliance Status	Remarks
3.	Transport Nagar, Karnal	50	46	Complying including FC	
4.	Rathdana Road, Sonapat	30	20	Complying including FC	
5.	Kakroi Road, Sonapat	25	10	Complying including FC	
6.	Dabra, Hisar	8	3	Complying including FC	
7.	Badshapur, Faridabad	45	30	Non-Complying	Detailed reasons are mentioned below.
		<b>176</b>	<b>119</b>		

**Badshapur, Faridabad:-** 45 MLD STP was commissioned in 2011 with design outlet parameters BOD 30 mg/L and COD 250mg/L. The STP is complying except faecal coliform parameter as per its designed parameters. But is non-complying as per latest report based on the new parameters BOD of 10 mg/L and COD 50mg/L fixed by HSPCB.

For achieving the latest parameters prescribed by HSPCB, the STP has to be upgraded by means of a Tertiary Treatment Plant or refurbishment. Tender for hiring of expert consultants to check the feasibility of upgradation of the STP and preparation of its DPR is under process of approval.

5. That with reference to the issue of under construction STPs, it is submitted that Urban Local Bodies Department, Haryana is constructing 32 nos. of STPs having capacity 380.5 MLD. The progress of under construction STPs upto March 2022 is as under :-

**i. Yamuna Catchment Area:-**

Sr. No.	Town/City	Capacity (MLD)	Progress upto March, 2022	Likely date of completion	Current status
1	Shiv Colony, Karnal	8	91%		The STPs were to be completed by 28.02.2022. The delay caused to complete the project is totally attributable to the agency due to slow Progress of work. A notice no. 3886/EEIIA/CK dated 08.04.2022 is served upon the agency to deposit penalty of Rs 12.00 Crores on account of delay. The work is going on at site which may take 5 months for completion of entire project i.e. upto 31.08.2022.
2	Phooshgarh, Karnal	20	92%		
3	Garhi Bohar, Rohtak	12	100%		Work has been completed and STPs are under trail run.
4	Singhpura, Rohtak	10	100%		
5	Makroli in place of Peer Bodhi, Rohtak	15	65%	30.09.2022	
6	Murthal Sonapat	3	36%	31.12.2022	
7	Sec-21, Faridabad	10	65%	30.11.2022	
8	Mirzapur, Faridabad	80	38%	30.11.2022	

Sr. No.	Town/City	Capacity (MLD)	Progress upto March, 2022	Likely date of completion	Current status
9	Partapgarh, Faridabad	100	41%	30.11.2022	
10	Agwanpur in place of Kithwari, Palwal	10	70%	The STPs were to be completed by 31.03.2022. The agency is responsible for delay in completion of STPs. A notice under Clause-II has been issued to the agency and penalty of Rs. 12.79 Crore has been proposed on agency for delay. The work of STPs is likely to be completed by 30.09.2022.	
11	Jodhpur Road, Palwal	15	67%		
12	Ferozpur, Palwal	2.5	70%		
13	Dev Colony, Panipat	15	25%	31.01.2023	
14	Barsat Road Panipat	25	10%	31.01.2023	
15	Bhandhwari, Gurugram	1	The work of construction of STP has been completed. Pumping station to connect the sewage of Bandhwari to STP is yet to be constructed which is likely to be completed by 31.07.2022.		
16	Gadoli Kalan, Gurugram	1	STP completed and recently made functional.		
17	Baliawas (against Gwalpahadi), Gurugram	1	The work of construction of STP has been completed. Pumping station to connect the sewage of Baliawas to STP is yet to be constructed which is likely to be completed by 31.07.2022.		
18	Mohmadpur Jharsa, Gurugram	2	STP completed and recently made functional.		
19	Darbaripur, Gurugram	1	STP completed and recently made functional.		
20	Sarai Alawardi, Gurugram	1	STP completed and recently made functional.		
	<b>Total</b>	<b>332.5</b>			

**ii. Ghaggar Catchment Area**

Sr. No.	Town/City	Capacity (MLD)	Progress upto March, 2022	Likely date of completion	Current status
1	12 Cross Road, Ambala Sadar	12	35%	31.01.2023	
2	Khuda Khurd, Ambala Sadar	12	40%	31.01.2023	
3	Babyal, Ambala Sadar	10	95%	31.03.2022	Work of construction of STP has been completed except electrical wirings and connection which is likely to be completed within 15 days.
4	Shahpur Machhonda, Ambala Sadar	7.5	50%	31.08.2022	
5	Saketri-STP, Panchkula	1.5	98%	31.03.2022	The overall 98% work has been completed at site. STP will be commissioned by 30.06.2022
6	Ramgarh, Panchkula	1	99%	31.03.2022	The overall 99% work has been completed at site. STP will be commissioned by 30.06.2022
7	Billa, Panchkula	0.75	STPs have been completed in all respects. Trail run has also been done. Application to grant Consent to operate (CTO) was submitted to HSPCB which has been got rejected due to non-installation of flow meter and online monitoring device. MC is in the		
8	Khatoli, Panchkula	0.75			

Sr. No.	Town/City	Capacity (MLD)	Progress upto March, 2022	Likely date of completion	Current status
9	Khagesara & Toka, Panchkula	0.5	process to install the flow meter and online monitoring devices on the STPs and application to grant CTO will be resubmitted to HSPCB accordingly.		
10	Nangal & Allipur, Panchkula	0.5			
11	Kot, Panchkula	0.75			
12	Sukhdarshanpur-STP, Panchkula	0.75			
	<b>Total</b>	<b>48</b>			

6. That it is relevant to mention here that all the existing STPs in the State of Haryana are with Public Health Engineering Department/Haryana Shehri Vikas Pradhikaran/Gurugram Metropolitan Development Authority except in Sonapat, Faridabad, Karnal & one at Dabra, Hisar. The STPs in Sonapat, Faridabad, Karnal & one at Dabra, Hisar are being maintained by the concerned Urban Local Bodies. In addition, some stand alone STPs are also being maintained by Municipal Corporation, Gurugram. The action plan for treated waste water for Faridabad, Sonapat, Karnal and Gurugram is as under:-

**i. Municipal Corporation, Karnal**

**Action Plan for Optimum utilization of Treated Waste Water.**

At present the treated waste water from 3 STPs in Karnal is being discharged into 3 drains namely Mundi Garhi Drain, Barota Drain and Indri Escape Drain from where the treated waste water is being used by farmers partially. To reuse 50 MLD treated waste water in Karnal, Irrigation Department has prepared a “**Treated Waste Water Micro Irrigation Project**”. The cost of this project is approximate Rs. 56.18 Crore. Approximate 6000 Acres agriculture land of 11 villages will be benefited by this project. The detail of villages is as under:-

Sr. No.	Name of village	Sr. No.	Name of village
1.	Uncha Sewana	2.	Kutail
3.	Mubarikabad	4.	Kalraun
5.	Kairwali	6.	Fazilpur Majra
7.	Amritpur Kalan	8.	Pipalwali
9.	Ganjogarhi	10	Ranwar
11.	Rasupur Khurd	-	-

Work has been allotted by Irrigation & water Resources Department, Karnal to the agency and work of laying of pipe line is in progress at site. The project is likely to be completed by March, 2024.

ii. **Municipal Corporation, Sonapat**

**Action Plan for Optimum utilization of Treated Waste Water from 30 MLD Rathdhana Road STP.**

Sr. No.	Year	Percentage of TWW from STP proposed to be reused	Usage Activities	Remarks
1	30.06.2022	10% (1.6 MLD)	Construction activities via water tanker after completion of pump house.	Sump well with the head of 75 mtr is under construction under AMRUT Scheme, where 5 Pump sets are to be installed with capacity of 66 litter per second (LPS). Timeline for this work is 30.06.2022 and approx. 10% of the TWW will be used in construction activities after completion of Pump House/sump well.
2	30.11.2022	50% (8 MLD)	In Agriculture for Irrigation purpose & In Green areas of MC Sonapat.	For this purpose total length of 9238 mtr was proposed to be laid. Out of which 7953 mtr length has been laid. Remaining length of DI pipe will be laid by 30.11.2022 and treated water will be reused for Irrigation & horticulture purpose.
3	30.09.2024	100% (16 MLD)	In the Green Area of MC Sonapat after completion of pipe network all around the city.	A proposal is being prepared to reuse the treated water in all parks/green belts in MC area. The pipe lines for this purpose will be connected to main line as mentioned above in point no. 2.

A Consultancy agency is being hired for the preparation of DPR for the usage of TWW of 25 MLD STP Kakroi Road, Sonapat.

iii. **Municipal Corporation, Gurugram**

Sr. No.	Year	Usages in %age as per Govt. Policy	Plan for usage of treated waste water	Current status
1	2022 (31.01.22)	25%	(a) For Horticulture purposes and filling of water bodies and johads= $00.25+2.075=2.32$ MLD  (b) Sprinkling of Recycled water from the STP of the GMDA on the road berms and trees for suppression of dust pollution =0.5 MLD	Out of 49 nos. Decentralized Micro STPs 40 nos. Micro STPs are functioning out of which 2 MLD treated water is being used in parks and greenbelts, while the electric connections will got be released to be remaining 10 micro STPs after that about 0.5 MLD additional treated water will be used after 30.04.2022.

Sr. No.	Year	Usages in %age as per Govt. Policy	Plan for usage of treated waste water	Current status
2	2022 (31.03.22)	-	(i) For Horticulture, construction activity, sprinkling on roads purposes and filling of water bodies and johads = 7 MLD	13 KM pipe line has been laid covering 70 parks and 2 MLD treated waste water is being reused. The work of laying of remaining water pipe line for reuse of additional 5 MLD treated waste water is in progress and likely to be completed by 30.05.2022.

#### iv. Municipal Corporation, Faridabad

At present only 1 STP of 45 MLD capacity at Badshahpur is working and approx. 30 MLD water is being treated per day. Out of this, 8 MLD water is being used for horticulture/agriculture purposes.

Approx. 200 MLD treated waste water will be available upto June 2023 from following STPs:

Sr. No.	Location of STP	Capacity	Status	Department
1	Badshahpur	45 MLD	Working	MCF
2	Partapgarh	100 MLD	Under construction	MCF
3	Mirzapur	80 MLD	Under construction	MCF
4	Sector-21	10 MLD	Under construction	Faridabad Smart City Limited
<b>Total</b>		<b>235 MLD</b>		

For preparation of action plan for use the treated waste water, Municipal Corporation, Faridabad is in process for hiring of consultant agency. Bids have also been invited for the same.

7. That with regard to mode of disposal of treated effluents from existing STP, the status report is as under:-

The mode of disposal of treated effluents from existing STPs is as under:-

Sr. No.	Name of STP	Existing STP and Capacity (MLD)	Capacity utilization (in MLD)	Mode of disposal
1	50 MLD STP Karnal	50	46	Into Mundi Garhi Drain
2	10 MLD STP at Gogari Road, Karnal	10	7	Into Barota Drain
3	8 MLD STP RK Puram, Karnal	8	3	Into Indri Escape Drain
4	30 MLD STP Rathdana Road, Sonapat	30	20	Into drain No.6
5	25 MLDSTP Kakrai Road, Sonapat	25	10	Into drain No.6
6	8 MLD STP, Dabra, Hisar	8	3	Into Irrigation drain near Dabra village.
7	Badshapur, Faridabad	45	30	Into Budiya Nallah
	Total	<b>176</b>	<b>119</b>	

8. That the status report regarding consent to operate for existing STP from HSPCB is as under:-

Sr. No.	Name of the MC	Name of the town/ city	Existing STP and Capacity (MLD)	Status of Consent to Operate (CTO) from HSPCB
1	Karnal	Near Sector-4, Transport Nagar, Karnal	50	Consent to operate has been received from HSPCB, Haryana.
2	Karnal	Gogharipur Road, Karnal	10	Consent to operate has been received from HSPCB, Haryana.
3	Karnal	RK Puram, Karnal	8	Consent to operate has been received from HSPCB, Haryana.
4	Faridabad	Badshapur	45	Consent to operate has been rejected by HSPCB, Haryana. The CTO will be re-applied after upgradation of STP.
5	Sonapat	Rathdana Road, Sonapat	30	Consent to operate has been received from HSPCB, Haryana.
6	Sonapat	Kakroi Road, Sonapat	25	Consent to operate has been received from HSPCB, Haryana.
7	Hisar	Dabra	8	Consent to operate has been received from HSPCB, Haryana.

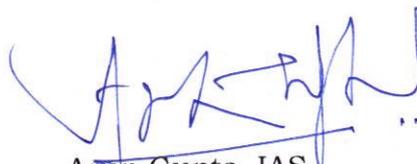
9. That the State of Haryana is taking sincere and effective steps to comply with the directions of Hon'ble NGT in its letter and spirit. The aforesaid status report may kindly be accepted and to be placed on record before this Hon'ble National Green Tribunal.



Arun Gupta, IAS,  
Principal Secretary to Government Haryana,  
Urban Local Bodies Department.

**VERIFICATION:-**

Verified that the content of status report from para no. 1 to 9 are true and correct. No part of it is false and nothing has been concealed therein.



Arun Gupta, IAS,  
Principal Secretary to Government Haryana,  
Urban Local Bodies Department.

Place: Chandigarh

Date: 18.04.2022

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 887 of 2019**

**IN THE MATTER OF:-**

Sukhwanti

.....Applicant

Versus

State of Haryana

.....Respondent(s)

**INDEX**

<b>Sr. No.</b>	<b>Particulars</b>	<b>Dated</b>	<b>Pages</b>
1.	Status Report of Arun Gupta, Principal Secretary to Government Haryana, Urban Local Bodies Department on behalf of State of Haryana	20.01.2022	1-9
2.	<b>Annexure- R-I</b> (Estimation of sewage generation)	-	10

Placed:- Chandigarh  
Dated: 20.01.2022



Arun Gupta  
Principal Secretary to Government Haryana,  
Urban Local Bodies Department.

THROUGH COUNSEL:

(ANIL GROVER)  
Advocate

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 887 of 2019**

**IN THE MATTER OF:-**

Sukhwanti

.....Applicant

Versus

State of Haryana

.....Respondent(s)

**Status Report of Arun Gupta,  
Principal Secretary to  
Government Haryana, Urban  
Local Bodies Department on  
behalf of State of Haryana.**

**I above named deponent do hereby solemnly, affirm and declare as  
under:-**

1. That the instant status report is being filed in compliance of the order dated 18.06.2021 passed by this Hon'ble National Green Tribunal in the above mentioned Application.
2. That the Hon'ble NGT vide its order dated 18.06.2021 was pleased to pass the direction as under:

*"Accordingly, let further steps be taken to ensure compliance and report be filed by PCB in coordination with Urban and Public Health Departments owning the STP. Improvement in water quality be ensured by making the pollution control device effective. The compensation recovered may be utilized for restoration of the environment by preparing an action plan with the approval of the State PCB. Further action may be initiated by the Public Health Engineering Department which may be overseen by the State PCB. A report about the compliance status as on 31.08.2021 on all aspects may be filed before the next date. Secretary UD may also file a report on overall status of performance of existing STPs, particularly with reference to compliance with FC, utilization of treated sewage, mode of disposal of effluents, Consents granted by PCB and the gaps between Sewage generation and treatment. The reports may be filed by e-mail at [judicial-ngt@gov.A](mailto:judicial-ngt@gov.A) in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF"*

3. That vide the aforesaid order, Secretary, Urban Local Bodies is directed to file the report on overall status of performance of existing STPs, particularly with reference to compliance with FC, utilization of treated sewage, mode of disposal of effluents, Consents granted by PCB and the gaps between Sewage generation and treatment.
4. That in compliance of directions of this Hon'ble Tribunal, I, Secretary, Urban Local Bodies Department, Haryana am filing the status report on overall status of performance of existing STPs, particularly with reference to compliance with FC, utilization of treated sewage, mode of disposal of effluents, Consents granted by PCB and the gaps between Sewage generation and treatment for the towns where these services are under the jurisdiction of Urban Local Bodies Department, Haryana.
5. That with reference to issue of estimation of sewerage generation and gap in treatment, the status report is as under:-

The estimation of sewage generation & gap in treatment for Faridabad, Karnal & Sonapat is annexed at **Annexure-I**. For remaining towns, the information is to be provided by the Public Health Engineering Department/Gurugram Metropolitan Development Authority, for which, a separate status report is being filed by Haryana State Pollution Control Board. As per the reports submitted by Municipal Corporation, Faridabad, Karnal & Sonapat, there is a gap in treatment capacity in Faridabad town only. Further, in Sonapat town the treatment capacity of existing STPs is sufficient but utilization of STPs is below designed capacity. The strategy to meet out the gap is as under:-

**Faridabad Town:-** The total sewage generation in Faridabad town is approx. 197 MLD. At present only 1 STP of 45 MLD at Badshahpur is operational. 3 STPs of capacity 190 MLD are under construction and progress of these STPs is as under :-

Sr. No.	Town/City	Capacity (MLD)	Progress upto the Dec, 2021	Likely date of completion
1	Sec-21, Faridabad	10	38%	30.11.2022
2	Mirzapur, Faridabad	80	32%	30.11.2022
3	Partapgarh, Faridabad	100	37%	30.11.2022
		<b>190</b>		

**Sonapat Town :-** Sewage generation of Sonapat town is approx. 48.3 MLD.

At present there are 2 STPs of total capacity of 55 MLD.

i. **Kakroi Road, Sonapat (25 MLD):-** The main trunk sewer line of this STP was settled down and at present only 10 MLD sewerage is reaching to this STP. The work of Cured in Place Pipe (CIPP) lining is in progress which is likely to be completed by 31.03.2022. The STP will be fully functional at its design capacity by 31.03.2022.

ii. **Rathdana Road, Sonapat (30 MLD):-** At present, approx. 13 MLD sewage is reaching to this STP. The work of tapping/diversion of sewage to this STP is in progress which is likely to be completed upto 31.03.2022. The STP will be fully functional at its design capacity by 31.03.2022.

6. That with reference to the performance of existing STPs, the status report is as under:-

There are 7 no. existing STPs under the jurisdiction of Urban Local Bodies, Department. The compliance status of existing STPs is as under:-

Sr. No.	Name of STPs	Capacity (in MLD)	Capacity utilization (in MLD)	Compliance Status	Remarks
1.	Gogharipur road, Karnal	10	7	Complying including FC	
2.	RK Puram, Karnal	8	3	Complying including FC	
3.	Transport Nagar, Karnal	50	46	Complying including FC	
4.	Rathdana Road, Sonapat	30	13	Complying including FC	The work of tapping/diversion of sewage to this STP is in progress which is likely to be completed upto 31.03.2022.
5.	Kakroi Road, Sonapat	25	10	Complying including FC	The main trunk sewer line of this STP was settled down and at present only 10 MLD sewerage is reaching to this STP. The work of CIPP lining is in progress which is likely to be completed by 31.03.2022.
6.	Dabra, Hisar	8	3	Complying including FC	
7.	Badshapur, Faridabad	45	30	Complying except FC	Chlorination has been started to achieve the standards of FC.
		<b>176</b>	<b>112</b>		

7. That with reference to the issue of under construction STPs, it is submitted that Urban Local Bodies Department, Haryana is constructing 32 nos. of STPs having capacity 380.5 MLD. The progress of under construction STPs upto December 2021 is as under :-

i. **Yamuna Catchment Area:-**

Sr. No.	Town/City	Estimated cost (in Crore)	Capacity (MLD)	Progress upto the Dec, 2021	Likely date of completion
1	Shiv Colony, Karnal	11.64	8	88%	28.02.2022
2	Phooshgarh, Karnal	27.02	20	89%	28.02.2022
3	Garhi Bohar, Rohtak	18.67	12	94%	31.03.2022
4	Singhpura, Rohtak	8.89	10	98%	31.03.2022
5	Makroli in place of Peer Bodhi, Rohtak	27.08	15	56%	30.09.2022
6	Murthal Sonapat	9.40	3	30%	31.12.2022
7	Sec-21, Faridabad	28.00	10	38%	30.11.2022
8	Mirzapur, Faridabad	282.00	80	32%	30.11.2022
9	Partapgarh, Faridabad		100	37%	30.11.2022
10	Agwanpur in place of Kithwari, Palwal	14.85	10	60%	31.03.2022
11	Jodhpur Road, Palwal	22.27	15	64%	31.03.2022
12	Ferozpur, Palwal	5.88	2.5	65%	31.03.2022
13	Dev Colony, Panipat	29.89	15	8%	31.01.2023
14	Barsat Road Panipat	34.25	25	3%	31.01.2023
15	Bhandhwari, Gurugram	2.23	1	The work of construction of STP has been completed. Pumping station to connect the sewage of Bandhwari to STP is yet to be constructed which is likely to be completed by 31.07.2022.	
16	Gadoli Kalan, Gurugram	2.23	1	STP completed and recently made functional.	
17	Baliawas (against Gwalpahadi), Gurugram	2.23	1	The work of construction of STP has been completed. Pumping station to connect the sewage of Baliawas to STP is yet to be constructed which is likely to be completed by 31.07.2022.	
18	Mohmadpur Jharsa, Gurugram	3.98	2	STP completed and recently made functional.	
19	Darbaripur, Gurugram	2.23	1	STP completed. Electric connection and subsequent trail run is pending.	
20	Sarai Alawardi, Gurugram	2.23	1	STP completed and recently made functional.	
	<b>Total</b>	<b>534.97</b>	<b>332.5</b>		

## ii. Ghaggar Catchment Area

Sr. No.	Town/City	Estimated cost (in Crore)	Capacity (MLD)	Progress upto the Dec, 2021	Likely date of completion
1	12 Cross Road, Ambala Sadar	15.30	12	32%	31.01.2023
2	Khuda Khurd, Ambala Sadar	15.30	12	40%	31.01.2023
3	Babyal, Ambala Sadar	16.32	10	93%	31.03.2022
4	Shahpur Machhonda, Ambala Sadar	16.32	7.5	45%	31.08.2022
5	Saketri-STP, Panchkula	2.57	1.5	75%	31.03.2022
6	Ramgarh, Panchkula	1.72	1	75%	31.03.2022
7	Billa, Panchkula	1.43	0.75	100%	Trail run started
8	Khatoli, Panchkula	1.43	0.75	STP has been completed in all respects. Trail run has also been done. Application to grant Consent to operate (CTO) has been submitted to HSPCB and STP will be made fully functional after getting CTO.	
9	Khagesara & Toka, Panchkula	1.14	0.5	STP has been completed in all respects. Trail run has also been done. Application to grant Consent to operate (CTO) has been submitted to HSPCB and STP will be made fully functional after getting CTO.	
10	Nangal & Allipur, Panchkula	1.14	0.5	STP has been completed in all respects. Trail run has also been done. Application to grant Consent to operate (CTO) has been submitted to HSPCB and STP will be made fully functional after getting CTO.	
11	Kot, Panchkula	1.43	0.75	STP has been completed in all respects. Trail run has also been done. Application to grant Consent to operate (CTO) has been submitted to HSPCB and STP will be made fully functional after getting CTO.	
12	Sukhdarshanpur-STP, Panchkula	1.43	0.75	STP has been completed in all respects. Trail run has also been done. Application to grant Consent to operate (CTO) has been submitted to HSPCB and STP will be made fully functional after getting CTO.	
<b>Total</b>		<b>75.53</b>	<b>48</b>		

That out of 32 STPs, 9 STPs having capacity of 8.5 MLD in Gurugram & Panchkula have been completed. All these STPs will be made fully functional soon.

8. That it is relevant to mention here that all the existing STPs in the State of Haryana are with Public Health Engineering Department/Haryana Shehri

Vikas Pradhikaran/Gurugram Metropolitan Development Authority except in Sonapat, Faridabad, Karnal & one at Dabra, Hisar. The STPs in Sonapat, Faridabad, Karnal & one at Dabra, Hisar are being maintained by the concerned Urban Local Bodies. In addition, some stand alone STPs are also being maintained by Municipal Corporation, Gurugram. The action plan for treated waste water for Faridabad, Sonapat, Karnal and Gurugram is as under:-

**i. Municipal Corporation, Karnal  
Action Plan for Optimum utilization of Treated Waste Water.**

At present the treated waste water from 3 STPs in Karnal is being discharge into 3 drains namely Mundi Garhi Drain, Barota Drain and Indri Escape Drain from where the treated waste water is being used by farmers partially. To reuse 50 MLD treated waste water in Karnal, Irrigation Department has prepared a “**Treated Waste Water Micro Irrigation Project**”. The cost of this project is approximate Rs. 56.18 Crore. Approximate 6000 Acres agriculture land of 11 villages will be benefited by this project. The detail of villages is as under:-

Sr. No.	Name of village	Sr. No.	Name of village
1.	Uncha Sewana	2.	Kutail
3.	Mubarikabad	4.	Kalraun
5.	Kairwali	6.	Fazilpur Majra
7.	Amritpur Kalan	8.	Pipalwali
9.	Ganjogarhi	10	Ranwar
11.	Rasupur Khurd	-	-

The project is likely to be completed by March, 2024.

**ii Municipal Corporation, Sonapat**

**Action Plan for Optimum utilization of Treated Waste Water from 30 MLD Rathdhana Road STP.**

Sr. No.	Year	Percentage of TWW from STP proposed to be reused	Usage Activities	Remarks
1	30.06.2022	10% (1.6 MLD)	Construction activities via water tanker after completion of pump house.	Sump well with the head of 75 mtr is under construction under AMRUT Scheme, where 5 Pump sets are to be installed with capacity of 66 litter per second (LPS). Timeline for this work is 31.03.2022 and approx. 10% of the TWW will be used in construction activities after completion of Pump House/sump well.

Sr. No.	Year	Percentage of TWW from STP proposed to be reused	Usage Activities	Remarks
2	30.11.2022	50% (8 MLD)	In Agriculture for Irrigation purpose & In Green areas of MC Sonapat.	For this purpose total length of 9238 mtr was proposed to be laid out of which 7953 mtr length has been laid. Remaining length of DI pipe will be laid by 30.11.2022 and treated water will be reused for Irrigation & horticulture purpose.
3	30.09.2024	100% (16 MLD)	In the Green Area of MC Sonapat after completion of pipe network all around the city.	A proposal is being prepared to reuse the treated water in all parks/green belts in MC area. The pipe lines for this purpose will be connected to main line as mentioned above in point no. 2.

A Consultancy agency is being hired for the preparation of DPR for the usage of TWW of 25 MLD STP Kakroi Road, Sonapat.

**iii. Municipal Corporation, Gurugram**

Sr. No.	Year	Usages in %age as per Govt. Policy	Plan for usage of treated waste water	Remarks
1	2022 (31.01.22)	25%	(a) For Horticulture purposes and filling of water bodies and johads= $0.25+2.075=2.32$ MLD  (b) Sprinkling of Recycled water from the STP of the GMDA on the road berms and trees for suppression of dust pollution =0.5 MLD	49 nos. Decentralized Micro STPs having capacity of 2.32 MLD are being installed in various parks of MCG.
2	2022 (31.03.22)	-	(i) For Horticulture, construction activity, sprinkling on roads purposes and filling of water bodies and johads = 7 MLD	The treated water will be taken from the STP of GMDA. Work of laying of pipeline is already in progress.

**iv. Municipal Corporation, Faridabad**

At present only 1 STP of 45 MLD capacity at Badshahpur is working and apprx. 30 MLD water is being treated per day. Out of this, 8 MLD water is being used for horticulture/agriculture purposes.

Apprx. 200 MLD treated waste water will be available upto June 2023 from following STPs:

Sr. No.	Location of STP	Capacity	Status	Department
1	Badshahpur	45 MLD	Working	MCF
2	Partapgarh	100 MLD	Under construction	MCF
3	Mirzapur	80 MLD	Under construction	MCF
4	Sector-21	10 MLD	Under construction	Faridabad Smart City Limited
<b>Total</b>		<b>235 MLD</b>		

For preparation of action plan for use the treated waste water, Municipal Corporation, Faridabad is in process for hiring of consultant agency.

9. That with regard to mode of disposal of treated effluents from existing STP, the status report is as under:-

The mode of disposal of treated effluents from existing STPs is as under:-

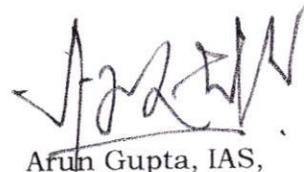
Sr. No.	Name of STP	Existing STP and Capacity (MLD)	Capacity utilization (in MLD)	Mode of disposal
1	50 MLD STP Karnal	50	46	Into Mundi Garhi Drain
2	10 MLD STP at Gogari Road, Karnal	10	7	Into Barota Drain
3	8 MLD STP RK Puram, Karnal	8	3	Into Indri Escape Drain
4	30 MLD STP Rathdana Road, Sonapat	30	13	Into drain No.6
5	25 MLDSTP Kakrai Road, Sonapat	25	10	Into drain No.6
6	8 MLD STP, Dabra, Hisar	8	3	Into Irrigation drain near Dabra village.
7	Badshapur, Faridabad	45	30	Into Budiya Nallah
<b>Total</b>		<b>176</b>	<b>112</b>	

10. That the status report regarding consent to operate for existing STP from

HSPCB is as under:-

Sr. No.	Name of the MC	Name of the town/ city	Existing STP and Capacity (MLD)	Status of Consent to Operate (CTO) from HSPCB
1	Karnal	Near Sector-4, Transport Nagar, Karnal	50	Consent to operate has been received from HSPCB, Haryana.
2	Karnal	Gogharipur Road, Karnal	10	Consent to operate has been received from HSPCB, Haryana.
3	Karnal	RK Puram, Karnal	8	Consent to operate has been received from HSPCB, Haryana.
4	Faridabad	Badshapur	45	Consent to operate has been applied to HSPCB, Haryana.
5	Sonepat	Rathdana Road, Sonepat	30	Consent to operate has been applied by Executive Engineer, MC, Sonepat.
6	Sonepat	Kakroi Road, Sonepat	25	
7	Hisar	Dabra	8	Consent to operate has been received from HSPCB, Haryana.

11. That the State of Haryana is taking sincere and effective steps to comply with the directions of Hon'ble NGT in its letter and spirit. The aforesaid status report may kindly be accepted and to be placed on record before this Hon'ble National Green Tribunal.



Arun Gupta, IAS,  
Principal Secretary to Government Haryana,  
Urban Local Bodies Department.

**VERIFICATION:-**

Verified that the content of status report from para no. 1 to 11 are true and correct. No part of it is false and nothing has been concealed therein.



Arun Gupta, IAS,  
Principal Secretary to Government Haryana,  
Urban Local Bodies Department.

THROUGH COUNSEL:

(ANIL GROVER)  
295 & 298 LAWYER'S CHAMBER,  
BLOCK-II DELHI HIGH COURT

Place: Chandigarh  
Date: 20.01.2022

**Annexure-I**

**Sewage Generation**

The Public health services in 3 towns namely Faridabad, Karnal & Sonepat are with ULBD. The estimation of sewage generation & gap in treatment for these 3 towns is as under :-

Sr. No.	Name of Town	Total Population (As per Census 2011)	Total Population (2021)	Sewage Generation (In MLD)	Sewage reaching to the STPs	Treatment Capacity (in MLD)							Treatment Capacity required upto 2021 (In MLD)	Gap in treatment upto 2021 (In MLD)	Remarks
						Existing STPs No. & Capacity in MLD									
						No.	PHED/ GMDA /FMD A	No.	ULBD	Total No.	Total Capacity				
1	Karnal	363550	454435	56	56	0	0	4	68	4	68	56	0		
2	Faridabad	1414050	1832618	197	30	1	7.5	1	45	2	52.5	197	144.5	3 STPs of 190 MLD are under construction and likely to be completed by 30.11.2022.	
3	Sonepat	212622	447270	48.3	24	0	0	2	55	2	55	48.3	0		

**SUB DIVISIONAL ENGINEER - III**  
**DIRECTORATE OF URBAN LOCAL BODIES,**  
**HARYANA, PANCHKULA**

## Sewage Generation

Annexure R-2

The Public health services in 3 towns namely Faridabad, Karnal & Sonepat are with ULBD. The estimation of sewage generation & gap in treatment for these 3 towns is as under :-

Sr. No.	Name of Town	Total Population (As per Census 2011)	Total Population (2021)	Sewage Generation (In MLD)	Sewage reaching to the STPs	Treatment Capacity (in MLD)					Treatment Capacity required upto 2021 (In MLD)	Gap in treatment upto 2021 (In MLD)	Remarks	
						Existing STPs No. & Capacity in MLD	No.	PHED/GMDA/FMD A	No.	ULBD				Total No.
1	2					3		5		7				
1	Karnal	363550	454435	56	56	0	0	4	68	4	68	56	0	
2	Faridabad	1414050	1832618	197	30	1	7.5	1	45	2	52.5	197	144.5	3 STPs of 190 MLD are under construction and likely to be completed by 30.11.2022.
3	Sonepat	212622	447270	48.3	24	0	0	2	55	2	55	48.3	0	

SUB DIVISIONAL ENGINEER - III  
DIRECTORATE OF URBAN LOCAL BODIES,  
HARYANA, PANCHKULA